

SPECIAL BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/455(KB)2018
IA(I.B.C)/353(KB)2024,
IA(I.B.C)/672(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	SUBARTA SARKAR VS KND ENGINEERING TECHNOLOGIES LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Mamta Binani, Liquidator : For Liquidator
Ms. Amrita Dutta, CS

ORDER

1. Ld. Authorized Representative for the liquidator present. Liquidator present in person.
2. **IA(I.B.C)/353(KB)2024**
 - i. This IA has been filed by liquidator for taking on record list of stakeholders at page 10-20. This IA is accompanied by an affidavit of liquidator at page 7.
 - ii. This IA is allowed and **disposed of** to the extent of taking on record the list of stakeholders.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**